

**COURT-III**

IB-377/ND/2017

**In the matter of :**  
**Pawar Enterprises**  
**Vs.**  
**Unitech. Limited**

**....PETITIONER**

**SECTION :**  
**Under Section 9 of IBC Code, 2016**

**Order delivered on 30.1.2018**

**Coram :**  
**R. VARADHARAJAN,**  
**Hon'ble Member (Judicial)**

**For the Petitioner /applicant** : Mr. Zakir Husain, Advocate

For the Respondent/Corporate Debtor :  
For the Intervener

## ORDER

Learned Counsel for the petitioner is present.

Since against the Corporate Debtor and its directors, matter is pending before the Hon'ble Supreme Court wherein a stay has been granted in relation to any coercive proceedings being taken and the final decision/outcome is awaited, this matter is adjourned to 02.4.2018.

List on 02.4.2018.

- S - d u  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

## Surjt